
Gautam Kumar Saha & Ors. Vs State Of Tripura & Ors

Writ Petition (C) No. 637 Of 2023

Court: Tripura High Court- Agartala

Date of Decision: Jan. 13, 2025

Hon'ble Judges: Biswajit Palit, J

Bench: Single Bench

Advocate: P. Roy Barman, K. Chakraborty, M. Debbarma

Judgement